

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/51/2016
NAME OF THE PETITIONER(S) : B. Parthasarathy
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) T.V.P. Saivihari M Chivivighnu	Counsel for Petitioner	T.V.P. Saivihari
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2. PREETHI S. ARASU for Rajagopal & Rajkumar Advocates	Counsel for Respondent	Rohan Rajasekharan
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ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for respondents present. Both the counsels reported that there is a connected TCP 64/2016. Counsel for petitioner submitted that they will file a memo with a proposal for settlement since talks of settlement is already going on and sought time for the same. Time extended at request. Put up on 05.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)